

National Company Law Tribunal

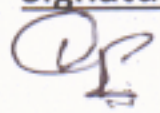
Allahabad Bench

CP NO. 39/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Shree BUN Ayurved Bhavan Pvt Ltd
v/s ROC

SECTION OF THE COMPANIES ACT/I & B CODE: 252(3) of the Companies Act
of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	Krishna Dev Vyas	Adv.	ROC	
2.				

CP No. 39/ALD/2017

None for the petitioner. Shri M.K. Bagri, O.L. alongwith Kuldip Singh representing the Central Govt.

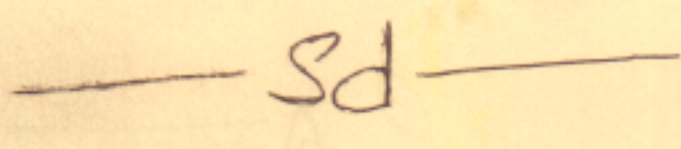
Shri Krishna Dev Vyas, CGSC for ROC, Kanpur.

As today, the petitioner counsel is not present. Hence, the case is adjourned for argument.

The matter be listed on 18th January, 2018.

Date: 20/12/2017

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)